ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35666/2026	MANOJ KUMAR MAHAKUD @ MUNA	SUSIL KUMAR PATTNAIK	JHUMPURA /81 /2026
	BLAPL/12671/2026	VS	VS	A.D.J.,CHAMPUA(Kendujhar)
		STATE OF ODISHA		ST/0000052/2026
2	D-BLAPL/35615/2026	NIGAMANANDA MISHRA	PRASANNA KUMAR PANDA	MAHILA P.S. BUXIBAZAR /141 /2026
	BLAPL/12672/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0000867/2026
3	D-BLAPL/35981/2026	PRANAB KUMAR JENA	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /1113 /2026
	BLAPL/12673/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000765/2026
4	D-BLAPL/35935/2026	LAKHI @ LAXMAN SINGH	BASANTA KUMAR DAS	BARIPADA SADAR /288 /2026
	BLAPL/12674/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
		STATE OF ODISHA		CT/0001261/2026
5	D-BLAPL/36026/2026	VICKY SHARMA	SWARAJ PATEL	RAGHUNATHPALI /492 /2026
	BLAPL/12675/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002751/2026
6	D-BLAPL/35865/2026	AMAN KUSHWAH	MANORANJAN PADHI	BHUBANESWAR G.R.P.S. /229 /2026
	BLAPL/12676/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000713/2026
7	D-BLAPL/35750/2026	SUBASH GOND	UMAKANTA BARIK	RAIGHAR /79 /2026
	BLAPL/12677/2026	VS	VS	A.D.J.,UMERKOTE(Nabarangapur)
		STATE OF ODISHA		CT/0000041/2026
8	D-BLAPL/35881/2026	NARAYAN GOUDA	JYOTIRMAYA SAHOO	KABISURYANAGAR /741 /2026
	BLAPL/12678/2026	VS	VS	J.M.F.C.,KABISURYANAGAR(Ganjam)
		STATE OF ODISHA		GR/0000725/2026
9	D-BLAPL/35810/2026	SUBRAT BHOI	BIKASH KARNA	GHANTAPADA /171 /2026
	BLAPL/12679/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000230/2026
10	D-BLAPL/36037/2026	KINDURA PRADHAN	MAHES DAS	K.NUAGOAN /180 /2026
	BLAPL/12680/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000208/2026
11	D-BLAPL/35889/2026	USMAN KHAN	JYOTIRMAYA SAHOO	/ /0
	BLAPL/12681/2026	VS	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000033/2026

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12	D-BLAPL/34996/2026	GHOSA @ GUSHA BOIPAI	ASHOK KUMAR SARANGI	TANGARPALI /20 /2023
	BLAPL/12682/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000129/2023
13	D-BLAPL/35991/2026	GULU MOHANTY	SANKET KANUNGO	AIR FIELD P.S. /105 /2025
	BLAPL/12683/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		CT/0000323/2025
14	D-BLAPL/36129/2026	SHAIKH EHETESHAM	MANAS KUMAR CHAND	DHANUPALI /374 /2026
	BLAPL/12684/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000131/2026
15	D-BLAPL/35443/2026	KUMAR @ KUMAR GOURA BEHERA	SUMIT KUMAR MOHANTY	TALASARI MARINE /262 /2026
	BLAPL/12685/2026	VS	VS	J.M.F.C.,BHOGRAI(Baleshwar)
		STATE OF ODISHA		CT/0000830/2026
16	D-BLAPL/35937/2026	SAHIL PATRA	AKSHAYA KUMAR SAHOO	DEOGARH /477 /2026
	BLAPL/12686/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,DEOG
		STATE OF ODISHA		CT/0000551/2026
17	D-BLAPL/36020/2026	BEDALAL PATEL	UMA SHANKAR PATEL	HEMGIR /354 /2026
	BLAPL/12687/2026	VS	VS	DISTRICT & SESSIONS JUDGE,SUNDER
		STATE OF ODISHA		ST/0000154/2026
18	D-BLAPL/35868/2026	PRAMOD NAIK	PRAKASH KUMAR MISHRA	NARASINGHPUR /274 /2026
	BLAPL/12688/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		CT/0000625/2026
19	D-BLAPL/35542/2026	HIMANSU SEKHAR NAYAK@BANU	PADMALAYA MOHAPATRA	MADHUPATNA /61 /2026
	BLAPL/12689/2026	VS	VS	1ST A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000172/2026
20	D-BLAPL/35342/2026	CHANDAN SWAIN	AMITAV TRIPATHY	ITAMATI /61 /2026
	BLAPL/12690/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0000185/2026
21	D-BLAPL/35814/2026	ABINASH SAHU	BIKASH KARNA	/ /0
	BLAPL/12691/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		SPL. 2(a)C.C./0000035/2026
22	D-BLAPL/35892/2026	MURALIDHAR KHATUA	JYOTIRMAYA SAHOO	/ /0
	BLAPL/12692/2026	VS	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000034/2026
23	D-BLAPL/35782/2026	V DEEPAK	SWAGAT KUMAR SAHU	G.R.P.S.,BERHAMPUR /107 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12693/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMP
		STATE OF ODISHA		Spl/0000122/2026
24	D-BLAPL/35618/2026	GOPAL BISOYI	SANGRAM KESHARI ROUT	JEYPORE MAHILA /133 /2026
	BLAPL/12694/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
		STATE OF ODISHA		GR/0001051/2026
25	D-BLAPL/36043/2026	RONALDO KUMAR NAYAK	AMLAN MOHANTY	MOHANA /209 /2026
	BLAPL/12695/2026	VS	VS	J.M.F.C,MOHANA(Gajapati)
		STATE OF ODISHA		GR/0000364/2026
26	D-BLAPL/35864/2026	SURAJ GURJAR	MANORANJAN PADHI	BHUBANESWAR G.R.P.S. /229 /2026
	BLAPL/12696/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000713/2026
27	D-BLAPL/36042/2026	ANIL BEHERA	SAILAZA NANDAN DAS	/ /0
	BLAPL/12697/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000037/2026
28	D-BLAPL/35786/2026	CHANDAN @ SATYAJIT BEHERA	SUKANTA KUMAR DALAI	RAJKANIKA /502 /2026
	BLAPL/12698/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDRAPAR
		STATE OF ODISHA		Spl/0000062/2026
29	D-BLAPL/35909/2026	SUBRAT BAG	SUSHANTA KUMAR JOSHI	BANGOMUNDA /142 /2026
	BLAPL/12699/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC, BANGOM
		STATE OF ODISHA		GR/0000261/2026
30	D-BLAPL/35875/2026	SUBHAM KUMAR NAYAK @ AKASH @ ACHUTA	DEEPAK KU SAHOO	KENDRAPARA SADAR /373 /2026
	BLAPL/12700/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDRAPAR
		STATE OF ODISHA		Spl/0000052/2026
31	D-BLAPL/34975/2026	HARI HARIJAN	BIJOY SWAROOP NANDA	JEYPORE SADAR /141 /2026
	BLAPL/12701/2026	VS	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
		STATE OF ODISHA		CT/0000152/2026
32	D-BLAPL/35882/2026	TAPAN PRADHAN	JYOTIRMAYA SAHOO	BEGUNIAPADA /207 /2023
	BLAPL/12702/2026	VS	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		Spl/0000020/2023
33	D-BLAPL/36040/2026	M. SUDHEER	RAJIB LOCHAN PATTNAIK	PADWA /111 /2026
	BLAPL/12703/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000118/2026
34	D-BLAPL/35325/2026	CHANDAN SWAIN	AMITAV TRIPATHY	NAYAGARH /456 /2025
	BLAPL/12704/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		GR/0001363/2025
35	D-BLAPL/36091/2026	SANTOSH KUMAR MALIK	AMITAV TRIPATHY	ITAMATI /395 /2026
	BLAPL/12705/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001251/2026
36	D-BLAPL/36081/2026	RAJESH@JITENDRA GURU	SURYAKANTA DWIBEDI	TIKABALI /5 /2026
	BLAPL/12706/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		ST/0000045/2026
37	D-BLAPL/34729/2026	KARUNAKAR SAHOO	CHIRANJIB ROUT	JARAPADA /521 /2026
	BLAPL/12707/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000053/2026
38	D-BLAPL/35834/2026	RANJAN NAYAK @ GADTIA	SUJIT KUMAR SWAIN	REAMAL /202 /2024
	BLAPL/12708/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,DEOG
		STATE OF ODISHA		ST/0000084/2024
39	D-BLAPL/34048/2026	BATAKRUSHNA KAR @ SANKU	KASHINATH PATTANAIK	MADHUPATNA /154 /2025
	BLAPL/12709/2026	VS	VS	3RD A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000264/2025
40	D-BLAPL/35956/2026	MAKAR CHARAN BEHERA	ARIJEET MISHRA	RAJNAGAR /382 /2026
	BLAPL/12710/2026	VS	VS	J.M.F.C., RAJNAGAR(Kendrapara)
		STATE OF ODISHA		GR/0000595/2026
41	D-BLAPL/35642/2026	ASISH MALIK	ASHOK KUMAR SAHOO	KENDRAPARA /287 /2026
	BLAPL/12711/2026	VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		GR/0002552/2026
42	D-BLAPL/35246/2026	A NAGARAJU @ CHINTU	RITURANJAN CHHOTARAY	CHANDAPUR /51 /2025
	BLAPL/12712/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000170/2025
43	D-BLAPL/34546/2026	SK.AMIN	SUSHANTA KUMAR SAMANTARAY	MARKAT NAGAR /137 /2025
	BLAPL/12713/2026	VS	VS	3RD A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000339/2025
44	D-BLAPL/35841/2026	NILAKANTHA MAHAPATRA @ KANTHIA	BEDA PRAKASH PANDA	KHANDAPARA /354 /2026
	BLAPL/12714/2026	VS	VS	J.M.F.C.,KHANDAPARA(Nayagarh)
		STATE OF ODISHA		GR/0000342/2026
45	D-BLAPL/36039/2026	BINOD MALLICK	MAHES DAS	K.NUAGOAN /135 /2026
	BLAPL/12715/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000184/2026

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46	D-BLAPL/35638/2026	RABINDRA SAHU	MANDAKINI PANDA	BARIPADA TOWN /324 /2025
	BLAPL/12716/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		STATE OF ODISHA		ST/0000157/2025
47	D-CMP/55600/2026	RENUBALA SAHOO	BIBHUTI BHUSAN MISHRA	/ /
	CMP/2073/2026	VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur
		SURYAPRASAD RATH		RFA/0000139/2014
48	D-CMP/55420/2026	KATHIA SAHOO	TUSAR KUMAR MISHRA	/ /
	CMP/2074/2026	VS	VS	CIVIL JUDGE (SD),ATHMALLIK(Anugul
		STATE OF ODISHA		EC/0000003/2025
49	D-CMP/55311/2026	SUKRAM KESHARI CHAMPATI	PARTHA SARATHI DAS	/ /
	CMP/2075/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		SAROJINI CHAMPATI		Fa/0000013/2019
50	D-CMP/55693/2026	SAUDAMINI SAHU	BEDA PRAKASH PANDA	/ /
	CMP/2076/2026	VS	VS	CIVIL JUDGE (SD),CHATRAPUR(Ganjam
		RAMANI RANJAN SAHU		CS/0000009/2023
51	D-CMP/55668/2026	TRILOCHAN DEY	ARUN KUMAR BEHERA	/ /
	CMP/2077/2026	VS	VS	CIVIL JUDGE (SD), JALESWAR(Baleshwa
		LAXMI NARAYAN DEY		IA/0000254/2026
52	D-CMP/56424/2026	SARBESWAR SATPATHY	JITENDRA KUMAR MISHRA (2)	/ /
	CMP/2078/2026	VS	VS	CIVIL JUDGE (JD),BALASORE(Baleshwar
		AMULYA KUMAR DAS		CBI/0001526/2023
53	D-CMP/56602/2026	LAXMI NAG	GOKULANANDA SAHU	/ /
	CMP/2079/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		NARAYANA PADHAN		Fao/0000010/2026
54	D-CMP/54974/2026	AKHARI BARAL	BITAS KUMAR SWAIN	/ /
	CMP/2080/2026	VS	VS	2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur
		DOMA CHANDA		CS/0000279/2018
55	D-CMP/55839/2026	PRESIDENT OF BAPUJI SEVA SANGHA, SARANKUL, NAYAGARH	SOUBHAGYA SWAIN	/ /
	CMP/2081/2026	VS	VS	A.D.J.,ODAGAON(Nayagarh)
		KEDARNATH SAHOO		CVREV/0000005/2023
56	D-CONTC/55659/2026	JANAKI RAY BAGEL BABU	SOURAV SUMAN BHUYAN	/ /
	CONTC/8165/2026	VS	VS	()
		HEMA KANTA SAY, IAS		//
57	D-CONTC/56117/2026	BASANTI PRADHAN	ADV.	/ /

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	CONTC/8166/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
58	D-CONTC/56075/2026	JAYA NARAYAN MOHANTY	ADV	/ /
	CONTC/8167/2026	VS	VS	()
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
59	D-CONTC/55095/2026	ANUPAMA MALLICK	AJAYA KUMAR PRADHAN	/ /
	CONTC/8168/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
60	D-CONTC/56076/2026	NARENDRA KUMAR MISHRA	ADV	/ /
	CONTC/8169/2026	VS	VS	()
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
61	D-CONTC/56101/2026	NIRMALA SAHU	ADV.	/ /
	CONTC/8170/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
62	D-CONTC/56173/2026	NIRMAL CHANDRA MOHAPATRA	ADV.	/ /
	CONTC/8171/2026	VS	VS	()
		SHIV MALVIYA, I.A.S , SUB COLLECTOR, BALASORE		//
63	D-CONTC/56121/2026	ASHOK KUMAR DASH	ADV	/ /
	CONTC/8172/2026	VS	VS	()
		ARAVIND AGRAWAL,IAS		//
64	D-CONTC/55978/2026	SANJIT KUMAR SAR	ADV.	/ /
	CONTC/8173/2026	VS	VS	()
		YAMINI SARANGI, IAS		//
65	D-CONTC/56063/2026	BABITA PRADHAN	ADV.	/ /
	CONTC/8174/2026	VS	VS	()
		SANJIB MISHRA, IAS		//
66	D-CONTC/56345/2026	PRABHASINI DIGAL	ADV.	/ /
	CONTC/8175/2026	VS	VS	()
		RANJAN KUMAR SAHOO, OAS-A(JB), TAHASILDAR, G.UDAYAGIRI		//
67	D-CONTC/56254/2026	DHIRENDRA KUMAR BEURIA	SANDHYARANI PANI	/ /
	CONTC/8176/2026	VS	VS	()
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
68	D-CONTC/56275/2026	AKSHAYA KUMAR PARIDA	ADV.	/ /
	CONTC/8177/2026	VS	VS	()

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		DR.N.THIRUMALA NAYAK, IAS		//
69	D-CONTC/56257/2026	ASHOK KUMAR NAYAK	ADV.	/ /
	CONTC/8178/2026	VS	VS	()
		AMRIT RUTURAJ, IAS, COLLECTOR, KHURDA		//
70	D-CONTC/56278/2026	NARAYAN SARDAR	ADV.	/ /
	CONTC/8179/2026	VS	VS	()
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR, CUTTACK-PURI ROAD		//
71	D-CONTC/56304/2026	DEBI ARPITA MUDALI	ADV.	/ /
	CONTC/8180/2026	VS	VS	()
		PURNA CHANDRA SETHY, THE DISTRICT EDUCATION OFFICER CUM DPC SAMAGRA SHIKYA, MAYURBHANJ		//
72	D-CONTC/56309/2026	SADANANDA PATI	MR.SUSHANTA KU.MISHRA	/ /
	CONTC/8181/2026	VS	VS	()
		N.THIRUMALA NAIK, I.A.S		//
73	D-CONTC/56339/2026	RAGHUNATH NAYAK	ADV.	/ /
	CONTC/8182/2026	VS	VS	()
		PRIYANKA PRIYADARSHINI PATI, OAS, TAHASILDAR, ASTARANGA,		//
74	D-CONTC/56341/2026	BABURAM MALLICK	ADV.	/ /
	CONTC/8183/2026	VS	VS	()
		DIBYA JYOTI PARIDA, IAS, COLLECTOR, PURI		//
75	D-CONTC/55835/2026	PRASANTA KUMAR SAHOO	UMESH CHANDRA MOHANTY	/ /
	CONTC/8184/2026	VS	VS	()
		SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
76	D-CONTC/54673/2026	M/S.SHAKTI NURSERY, KATAK	ADV.	/ /
	CONTC/8185/2026	VS	VS	()
		SIDDHARTH SHANKAR SWAIN, IAS		//
77	D-CONTC/56657/2026	BULU BEHERA	ADV.	/ /
	CONTC/8186/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
78	D-CONTC/56442/2026	GOURANGA CHARAN NAIK	ADV	/ /
	CONTC/8187/2026	VS	VS	()
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
79	D-CRLA/35432/2026	BISHNUPRIYA SAMANTARAY	RAMESH CHANDRA BHOI	TANGI /77 /2026
	CRLA/1117/2026	VS	VS	P.O SPL.COURT SC AND ST (POA) ACT,
		STATE OF ODISHA		Spl/0000047/2026

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80	D-CRLA/35905/2026	SOMANATH NAIK	KSHIROD KUMAR MOHAPATRA	MAHILA P.S. BUXIBAZAR /105 /2016
	CRLA/1118/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		STATE OF ODISHA		ST/0000222/2017
81	D-CRLA/35883/2026	PURNACHANDRA PARIDA	BIJAYA KUMAR NAYAK (3)	ITAMATI /228 /2026
	CRLA/1119/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		Spl/0000060/2026
82	D-CRLMC/35885/2026	LAXMIDHAR JENA	ATUL TRIPATHY	GHASIPURA /142 /2026
	CRLMC/4380/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(
		STATE OF ODISHA		GR/0000173/2026
83	D-CRLMC/35715/2026	SUBHALAXMI BARIK	PRASANNA KUMAR MISHRA	NALCO /187 /2024
	CRLMC/4381/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CT/0000529/2025
84	D-CRLMC/34542/2026	AJIT KUMAR PRADHAN	AMITAV TRIPATHY	/ /0
	CRLMC/4382/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		RASMITA SWAIN		CRREV/0000106/2024
85	D-CRLMC/35201/2026	CHAKRADHAR PADHI	JUGALA KISHORE PANDA	VIGILANCE PS (BERHAMPUR) /9 /2021
	CRLMC/4383/2026	VS	VS	SPECIAL JUDGE (VIGILANCE), PHULBA
		STATE OF ODISHA(VIG.)		GR/0000005/2021
86	D-CRLMC/36094/2026	PURNA CHANDRA PRADHAN	AMITAV TRIPATHY	/ /0
	CRLMC/4384/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		TR/0000154/2025
87	D-CRLMC/35216/2026	PRADEEP KUMAR MOHANTY @ PRADEEP MOHANTY	BIBHUTI BHUSAN DASH	CHAULIAGANJA /206 /2018
	CRLMC/4385/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001518/2018
88	D-CRLMC/36099/2026	SABYASACHI PANDA	RAMDAS ACHARY	SURADA /4 /2015
	CRLMC/4386/2026	VS	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar
		STATE OF ODISHA		GR/0000015/2015
89	D-CRLMC/35742/2026	PRATAP MALLICK @ MENTAL ROCK	MRUGANKA MAULI PATNAIK	LINGARAJ P.S. /382 /2025
	CRLMC/4387/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000736/2025
90	D-CRLMC/35719/2026	SAMARTH JAIN	SIDHARTHA DAS	MANGALA BAG /172 /2026
	CRLMC/4388/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000536/2026
91	D-CRLMC/35704/2026	SOUMYARANJAN PALEI	ABHISHEK DASH	PARADEEP MODEL /147 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4389/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000490/2026
92	D-CRLMC/36030/2026	BANGARA @ DHARMENDRA DIGAL	PARSURAM PANDA	MANCHESWAR P.S. /138 /2026
	CRLMC/4390/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000458/2026
93	D-CRLMC/36028/2026	LITAN DAS	PARSURAM PANDA	MARINE PS AT JAMBO /61 /2019
	CRLMC/4391/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000911/2019
94	D-CRLMC/30872/2026	PUSPANJALI MAHARANA	DEBASISH SAMAL	/ /0
	CRLMC/4392/2026	VS CHANDANA PRIYA GOUDA	VS	J.M.F.C.(R),BERHAMPUR(Ganjam) ICC/0000024/2025
95	D-CRLMC/36215/2026	HRUDANANDA DAS	BIBHUTI BHUSAN ROUT	RAJKANIKA /305 /2021
	CRLMC/4393/2026	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000624/2025
96	D-CRLMC/31963/2026	BHISMA NARAYAN NAYAK @ VISMA NARAYAN NAYAK	ANUP UDAYA SENAPATI	LINGARAJ P.S. /135 /2025
	CRLMC/4394/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0000410/2025
97	D-CRLMC/32971/2026	BULU @ TULU GOUDA	RANJAN KUMAR NAYAK	KHALLIKOTE /56 /2024
	CRLMC/4395/2026	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000151/2024
98	D-CRLMC/36029/2026	SUBASH CHANDRA DAS	DEBIDUTTA MOHAPATRA	LAXMISAGAR P.S. /431 /2026
	CRLMC/4396/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0002924/2025
99	D-CRLMC/35310/2026	RASHDA KHANAM	SUSANTA KUMAR BARAL	PLANTSITE /172 /2021
	CRLMC/4397/2026	VS STATE OF ODISHA	VS	S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000826/2021
100	D-CRLMC/28836/2026	NIMMAGADDA CHANDRA SEKHAR	SRINIBAS KHANDAI	CHANDRASEKHARPUR /310 /2026
	CRLMC/4398/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000754/2026
101	D-CRLMC/35447/2026	KARTIKESWAR MISHRA	DEEPAK KU SAHOO	KENDRAPARA SADAR /875 /2023
	CRLMC/4399/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000106/2023
102	D-CRLMC/35172/2026	SUVENDU KUMAR JENA	SIDHARTH SANKAR MOHAPATRA	JEYPORE VIGILANCE /11 /2022
	CRLMC/4400/2026	VS	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA (VIGILANCE)		GR/0000009/2022
103	D-CRLMC/36197/2026	RADHA KANTA PRADHAN @ RADHA PRADHAN	BIJAYA KUMAR RAGADA	MUDULIPODA /13 /2018
	CRLMC/4401/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		TR/0000060/2018
104	D-CRLMP/35802/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	ATHGARH /379 /2026
	CRLMP/2063/2026	VS	VS	()
		STATE OF ODISHA		//
105	D-CRLMP/35963/2026	BRAJA KISHORE NAYAK	KULDEEP MOHANTY	/ /
	CRLMP/2064/2026	VS	VS	()
		STATE OF ODISHA		//
106	D-CRLMP/35221/2026	RAJENDRA KUMAR PANDA	BIBHUTI BHUSAN DASH	/ /0
	CRLMP/2065/2026	VS	VS	()
		STATE OF ODISHA		//
107	D-CRLMP/35313/2026	SUSHAMA MAHANTA	MANOJ KUMAR PANDA	CHOUDWAR /536 /2026
	CRLMP/2066/2026	VS	VS	()
		STATE OF ODISHA		//
108	D-CRLMP/35532/2026	ANJUTA PRADHAN	SUSANTA KUMAR LENKA	/ /
	CRLMP/2067/2026	VS	VS	J.M.F.C.,G.UDAYAGIRI(Kandhamal)
		THE BLOCK EDUCATION OFFICER (BEO), RAIKIA		CRMC/0000049/2025
109	D-CRLMP/35860/2026	UMA SHANKAR BARIK	JAYANTA KUMAR MAJHI	BAISINGA /398 /2026
	CRLMP/2068/2026	VS	VS	()
		STATE OF ODISHA		//
110	D-CRLMP/35211/2026	VICTIM	KIRAN KUMAR PATEL	MAHILA P.S. BUXIBAZAR /121 /2026
	CRLMP/2069/2026	VS	VS	()
		STATE OF ODISHA		//
111	D-CRLMP/35685/2026	BAIJAY KUMAR MAHARANA	SURESH KUMAR PANDA	/ /0
	CRLMP/2070/2026	VS	VS	()
		STATE OF ODISHA		//
112	D-CRLMP/35995/2026	PREMRAJ PATRA	LAMBIT SENAPATI	ATHGARH /231 /2026
	CRLMP/2071/2026	VS	VS	()
		STATE OF ODISHA		//
113	D-CRLMP/35583/2026	SOAHM PANDA	SAYANTAN PANDA	ODAGAON /266 /2026
	CRLMP/2072/2026	VS	VS	()
		STATE OF ODISHA		//

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114	D-CRLMP/36027/2026	PURNA CHANDRA NAYAK	AKHAND	/ /
	CRLMP/2073/2026	VS	VS	()
		STATE OF ODISHA		//
115	D-CRLMP/35703/2026	PRATAP CHANDRA SAHOO	NIRANJAN LENKA	/ /0
	CRLMP/2074/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		BHANUSMITA SAHOO		Crp/0000063/2026
116	D-CRLMP/36161/2026	NAMITA MOHANTY	OMM AMRIT DAS	GOPALPUR /545 /2026
	CRLMP/2075/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-CRLMP/35755/2026	MANORANJAN DAS	KARUNAKAR GAYA	NIALI /18 /2026
	CRLMP/2076/2026	VS	VS	()
		STATE OF ODISHA		//
118	D-CRLMP/35967/2026	DEBI PRASAD SHARMA	SUBHANKAR ROUT	CDA-II /12 /2021
	CRLMP/2077/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-CRLMP/35878/2026	MUSKAN AGRAWAL	SAPAN KUMAR LENKA	/ /0
	CRLMP/2078/2026	VS	VS	()
		ABHISHEK CHOUDHURY		//
120	D-CRLMP/35097/2026	MD. RUKSAR	PRANAYA KUMAR MAHARAJ	KUTRA /221 /2026
	CRLMP/2079/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-CRLMP/31851/2026	VICTIM	MANAS KUMAR CHAND	UMERKOTE /37 /2023
	CRLMP/2080/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-CRLMP/31803/2026	INFORMANT	SMRUTI RANJAN ROUT	KUAKHIA /181 /2026
	CRLMP/2081/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-CRLMP/35438/2026	DHARMAPADA DAS	SURESH KUMAR PANDA	/ /0
	CRLMP/2082/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-CRLREV/35499/2026	PRAVABATI KAR	SURENDRA NATH KAR	/ /0
	CRLREV/872/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001074/2011
125	D-FAO/55840/2026	SUPRAVA PARIDA	DEBASISH PATNAIK	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/1074/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000192/2024
126	D-FAO/52267/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., BERHAMPUR	BIJOY DASMOHAPATRA	/ /
	FAO/1075/2026	VS	VS	DIVISIONAL LABOUR COMMISSIONER
		RADHA KRUSHNA BARADA		EC/0000014/2019
127	D-FAO/56080/2026	SULTAN JABIRUDDIN KHAN	ALOK KUMAR PANDA	/ /
	FAO/1076/2026	VS	VS	PRESIDING OFFICER,WAQF TRIBUNAL
		STATE OF ODISHA		Oa/0000001/2017
128	D-ITA/43326/2026	INCOME TAX OFFICER, ROUREKLA	SUBASH CHANDRA MOHANTY, SR.S.C.(INCOME TAX)	/ /
	ITA/26/2026	VS	VS	INCOME TAX APPEALATE TRIBUNAL,C
		PUJA AGARWAL		ITA/0000628/2025
129	D-ITA/43327/2026	INCOME TAX OFFICER, ROURKELA	SUBASH CHANDRA MOHANTY, SR.S.C.(INCOME TAX)	/ /
	ITA/27/2026	VS	VS	INCOME TAX APPEALATE TRIBUNAL,C
		MUKESH AGARWAL		ITA/0000631/2025
130	D-ITA/26822/2026	PCIT, BHUBANESWAR	SUBASH CHANDRA MOHANTY, S.S.C	/ /
	ITA/28/2026	VS	VS	INCOME TAX APPEALATE TRIBUNAL,C
		SABIRUDDIN AHAMMAD		ITA/0000193/2025
131	D-JCRLA/36000/2026	RAJU MUKHI@LOHAR	ADV.	PLANTSITE /29 /2015
	JCRLA/280/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000065/2015
132	D-JCRLA/36001/2026	SANIA @ SUNIA CHAMPIA @ TERU	ADV.	BARBIL /61 /2022
	JCRLA/281/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDUJHAR
		STATE OF ODISHA		Spl/0000191/2022
133	D-JCRLA/36002/2026	LAXMAN SAHOO @ MITU SAHOO	ADV.	KISHORENAGAR (ANUGUL) /44 /2025
	JCRLA/282/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000004/2025
134	D-JCRLA/36003/2026	KATE @ KATERAM SINGH BANARA	ADV.	SARAT /34 /2023
	JCRLA/283/2026	VS	VS	SPECIAL JUDGE (POCSO), BARIPADA(M
		STATE OF ODISHA		Spl/0000072/2026
135	D-LAA/31309/2026	GAJENDRA KUMAR SINGH	SUNKURU SUDHAKAR RAO	/ /
	LAA/213/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		GENERAL MANAGER,HINGULA AREA, MAHANADI COAL FIELDS LTD.(MCL),ANGUL		Tc/0000011/2018
136	D-MACA/53587/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD., SAMBALPUR	RAMANI RANJAN MOHANTY	/ /
	MACA/1109/2026	VS	VS	1ST M.A.C.T., BHAWANIPATNA(Kalahan

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		MANORAMA KUSULIA		Mac/0000026/2019
137	D-RPFAM/53815/2026	GOPAL KRISHNA PADHI	PRABHAS CHANDRA PANDA	/ /
	RPFAM/323/2026	VS	VS	JUDGE FAMILY COURT AT PARALAKH
		KU. SMRUTI SALEENA PADHI		Crp/0000011/2026
138	D-RPFAM/47102/2026	DIBAKAR SAHOO	APARESH BHOI	/ /
	RPFAM/324/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		PRATIMA SAHOO		Crp/0000176/2023
139	D-RSA/49314/2026	LUTUMANI SINGH	AMIT PRASAD BOSE	/ /
	RSA/611/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		SIBASANKAR BEHERA		RFA/0000037/2015
140	D-RSA/54977/2026	SABIRA SULTANA	RAMA CHANDRA RATH	/ /
	RSA/612/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		KARYADASHYA BHOI		RFA/0000002/2023
141	D-TRP(C)/54378/2026	REETARANI SWAIN	RITA SINGH	/ /
	TRP(C)/381/2026	VS	VS	CIVIL JUDGE (SD),BHANJANAGAR(Gan
		BAIJAYANTIMALA BISOYI		CS/0000059/2023
142	D-TRP(C)/56124/2026	ROJARANI PATTANAIK @ SUBHALAXMI PATTANAIK	SURENDRA KUMAR GARTIA	/ /
	TRP(C)/382/2026	VS	VS	JUDGE FAMILY COURT, BHAWANIPAT
		SANTAK SAHANI		CP/0000077/2026
143	D-TRPCRL/34356/2026	SABITA MALLA	KABERI MOHANTY	/ /0
	TRPCRL/103/2026	VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
		PRAKASH CHANDRA MALLA		DV M.C./0000063/2021
144	D-WA/53850/2026	KAMA PARIDA	SANJIB MOHANTY	/ /
	WA/1585/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
145	D-WA/54781/2026	GOVERNING BODY, SVM AUTONOMOUS COLLEGE, JAGATSINGHPUR	NIHAL RATH	/ /
	WA/1586/2026	VS	VS	()
		PRADIPTA KUMAR JENA		//
146	D-WA/54862/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1587/2026	VS	VS	()
		SUBHALAXMI PANDA		//
147	D-WA/54762/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1588/2026	VS	VS	()
		DEWADUTTA DHAL		//

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148	D-WA/54283/2026	SMITA PRAMANIK	KARUNAKAR RATH	/ /
	WA/1589/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WA/55967/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	/ /
	WA/1590/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WA/54864/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1591/2026	VS	VS	()
		SANTOSH KUMAR HOTTA		//
151	D-WA/20835/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BHUBANESWAR	RAMDAS ACHARY	/ /
	WA/1592/2026	VS	VS	()
		CHINMAYEE PATNAIK		//
152	D-WA/23295/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BHUBANESWAR	RAMDAS ACHARY	/ /
	WA/1593/2026	VS	VS	()
		RASMITA KUMARI SWAIN		//
153	D-WA/50360/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /
	WA/1594/2026	VS	VS	()
		SUJIT MOHARANA		//
154	D-WA/25884/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BBSR	RAMDAS ACHARY	/ /
	WA/1595/2026	VS	VS	()
		RASHMITA MOHANTA		//
155	D-WA/25871/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BBSR	RAMDAS ACHARY	/ /
	WA/1596/2026	VS	VS	()
		MANJULATA MAHARANA		//
156	D-WA/54861/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	/ /
	WA/1597/2026	VS	VS	()
		JHATU CHARAN DAS		//
157	D-WA/55790/2026	ADDITIONAL CHIEF SECRETARY TO GOVT., WATER RESOURCES DEPTT., BHUBANESWAR	ISWARSHIS TRIPATHY,A.G.A	/ /
	WA/1598/2026	VS	VS	()
		DURYODHANA GURU		//
158	D-WA/55046/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1599/2026	VS	VS	()
		BANKA BIHARI DAS		//
159	D-WP(C)/55709/2026	MANOJ KUMAR MOHANTY	PRAVASH CHANDRA JENA	/ /

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	WP(C)/39178/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/55289/2026	NILASAILA NAYAK	UMESH CHANDRA PATNAIK	/ /
	WP(C)/39179/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/55711/2026	SUPRAKASH DAS	RANJIT MOHANTY	/ /
	WP(C)/39180/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/55893/2026	PATITAPABAN PRADHAN	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/39181/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/56203/2026	LABANYA SABAR	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/39182/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/55894/2026	PRAMOD KUMAR BEHERA	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/39183/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/55771/2026	RABINDRANATH MISHRA	MANAS PATI	/ /
	WP(C)/39184/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/55451/2026	JYOTI RANJAN NAYAK	HRUDANANDA MOHAPATRA	/ /
	WP(C)/39185/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/55896/2026	NIMAI CHARAN DAS	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/39186/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/55705/2026	SUDARSAN BEHERA	PRAFULLA CHANDRA DAS	/ /
	WP(C)/39187/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/55878/2026	BIJAYA KUMAR DHAL	NIRANJAN BISWAL	/ /
	WP(C)/39188/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/55939/2026	M/S ANJANA BALA TRANSPORT AND SUPPLIERS, JAGATSINGHPUR	SITANSU MOHAN SINGH	/ /
	WP(C)/39189/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/55940/2026	M/S ANJANA BALA TRANSPORT AND SUPPLIERS, JAGATSINGHPUR	SITANSU MOHAN SINGH	/ /
	WP(C)/39190/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/55970/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /
	WP(C)/39191/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/56104/2026	RANENDRA PRATAP MOHANTA	LAXMIKANTA MOHANTY	/ /
	WP(C)/39192/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/55910/2026	MANOJ KUMAR SAHOO	HRUDANANDA MOHAPATRA	/ /
	WP(C)/39193/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/55971/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /
	WP(C)/39194/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/55686/2026	KANHU CHARAN SAHOO	NIRANJAN PANDA	/ /
	WP(C)/39195/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/55055/2026	SUPRAVA DASH	AMITAV TRIPATHY	/ /
	WP(C)/39196/2026	VS	VS	()
		REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION, SATYANAGAR		//
178	D-WP(C)/55330/2026	PRAGYAN PARIMITA RATH	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/39197/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/54528/2026	FATIMA BEGUM	SAYANTAN PANDA	/ /
	WP(C)/39198/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/55966/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /
	WP(C)/39199/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/55374/2026	KRISHNA CHANDRA PRADHAN @ KRUSHNA CHANDRA PRADHAN	GAUTAM SIDDIQUE	/ /
	WP(C)/39200/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/55945/2026	M/S MUNA JENA	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/39201/2026	VS	VS	()
		THE CHIEF COMMISSIONER CT AND GST, ODISHA		//
183	D-WP(C)/55954/2026	SIDHARTHA PRASAD SAHOO	ARUNA KUMAR NAYAK	/ /
	WP(C)/39202/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/55504/2026	SURYAKANTA BARAL	DR. BINODA KUMAR MISHRA	/ /
	WP(C)/39203/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/56001/2026	PANCHANAN NAYAK	PABITRA KUMAR NAYAK	/ /
	WP(C)/39204/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/56274/2026	SURENDRA KUMAR BEURA	SANGRAM KESHARI MISHRA	/ /
	WP(C)/39205/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/55876/2026	LIPIPUSPA PRADHAN	BISWABIHARI MOHANTY	/ /
	WP(C)/39206/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/43630/2026	MRUTYUNJAY JENA	SOURAV DAS	/ /
	WP(C)/39207/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/55838/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/39208/2026	VS	VS	()
		SHANTILATA MISHRA		//
190	D-WP(C)/56004/2026	JAYASINGH DHURUA	PABITRA KUMAR NAYAK	/ /
	WP(C)/39209/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/55879/2026	BIJOY KUMAR DAS	DR. BINODA KUMAR MISHRA	/ /
	WP(C)/39210/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/55274/2026	KUMARI DIGAL	BIJAYA KUMAR PARIDA 2	/ /
	WP(C)/39211/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/56494/2026	NIKHIL KUMAR JENA	SADASIVA PATRA (1)	/ /

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	WP(C)/39212/2026	VS	VS	()
		STATE OF ODISHA.		//
194	D-WP(C)/55875/2026	ANIL KUMAR SAHU	SATYABRATA PANDA	/ /
	WP(C)/39213/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/56340/2026	SANTOSH KUMAR LENKA	NEELAKANTHA PANDA	/ /
	WP(C)/39214/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/55308/2026	N.BHAGABAN @ NAUPADA BHAGABAN	KOUSIK ANANDA GURU	/ /
	WP(C)/39215/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/56100/2026	PRAKASH CHANDRA SWAIN	AJAYA KUMAR MOHARANA	/ /
	WP(C)/39216/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/55804/2026	SAROJ KUMAR SAHU	RABI NARAYAN BEHERA	/ /
	WP(C)/39217/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/43001/2026	SUSANTA ROUT	DILLIP KUMAR MOHANTY	/ /
	WP(C)/39218/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/56154/2026	M/S MAA FILLING STATION, MALKANGIRI	DAITARI BEHERA	/ /
	WP(C)/39219/2026	VS	VS	()
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//
201	D-WP(C)/56488/2026	SUMITRA PANDEY	SASWATI MOHAPATRA	/ /
	WP(C)/39220/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/55806/2026	NARAYAN SADANGI	ABHILASH MISHRA	/ /
	WP(C)/39221/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/44187/2026	SUNIL KUMAR PANDA	SOURAV DAS	/ /
	WP(C)/39222/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/54606/2026	RAJESH BARADA	PRAVAT KUMAR MUDULI	/ /
	WP(C)/39223/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/56548/2026	SHUSANTA KUMAR SAHU	SUDEEPTA KUMAR SINGH	/ /
	WP(C)/39224/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/55807/2026	RAJESH KUMAR MAHAPATRA	ABHILASH MISHRA	/ /
	WP(C)/39225/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/55880/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/39226/2026	VS	VS	()
		NASIBA KHATUM		//
208	D-WP(C)/55820/2026	SURYAKANTA PARIDA	GYANA RANJAN SETHI	/ /
	WP(C)/39227/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/56271/2026	DEEPA GIRI	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/39228/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/55988/2026	GOURA CHANDRA JENA	SATYAJIT BEHERA	/ /
	WP(C)/39229/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/55821/2026	GOPABANDHU NAIK	DILLIP KUMAR PRADHAN	/ /
	WP(C)/39230/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/55530/2026	SUBAS CHANDRA SENDH	RAGHUNATH DAS MOHAPATRA	/ /
	WP(C)/39231/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/55396/2026	GOPAL SINGH	MANOJ OJHA	/ /
	WP(C)/39232/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/55980/2026	TAPASWINI MOHANTY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/39233/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/55356/2026	SIBADATTA PATTANAYAK	AMIYA KUMAR MOHANTY A	/ /
	WP(C)/39234/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/55989/2026	PRATIMA SAHU	SIDDHARTHA SAMAL	/ /
	WP(C)/39235/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/55998/2026	AHALYA PRADHAN @ MAREI	PABITRA KUMAR NAYAK	/ /
	WP(C)/39236/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/55477/2026	ASHOK KUMAR GIRI	BHABANI SHANKAR RAYAGURU	/ /
	WP(C)/39237/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/55982/2026	DASARATHA PRADHAN	KAPILA CHARAN NAYAK	/ /
	WP(C)/39238/2026	VS	VS	()
		BRANCH MANAGER, PUNJAB NATIONAL BANK, ANGUL		//
220	D-WP(C)/56081/2026	RAMAKANTA MAJHI	AJAYA KUMAR MOHARANA	/ /
	WP(C)/39239/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/56509/2026	DR. OM GITA JAL	MADAN MOHAN DAS	/ /
	WP(C)/39240/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/55740/2026	SAROJ KUMAR BEHERA	PRAJNA SARITA MOHANTY	/ /
	WP(C)/39241/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/55759/2026	JHARANA NAYAK	BHASKAR CHANDRA PANDA	/ /
	WP(C)/39242/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/55781/2026	ARUN KUMAR GIRI	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/39243/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/55973/2026	SURENDRA KUMAR BARIK	SHREEKANTA PRASAD SAHOO (1)	/ /
	WP(C)/39244/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/55629/2026	MUDILI MAHESH	AGASTI KANUNGO	/ /
	WP(C)/39245/2026	VS	VS	()
		UNION OF INDIA		//
227	D-WP(C)/55977/2026	MANAS RANJAN MALLICK	MANOJ KUMAR PANDA	/ /

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	WP(C)/39246/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/55736/2026	PRASHANT KUMAR JENA	SUSANTA KUMAR BARAL	/ /
	WP(C)/39247/2026	VS	VS	()
		UNION OF INDIA		//
229	D-WP(C)/56539/2026	GIRISH CHHABRA	SIDDHARTH PRASAD MISHRA	/ /
	WP(C)/39248/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/55983/2026	BISHNUPRASAD JENA	SANJIB MOHANTY	/ /
	WP(C)/39249/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/56581/2026	JAGADISH CHANDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/39250/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/55927/2026	KUNA BEHERA	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/39251/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/55881/2026	AMBUJA GARNAIK	BISWABIHARI MOHANTY	/ /
	WP(C)/39252/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/55986/2026	BIKASH KUMAR PARIDA	SWASTIK SAHOO	/ /
	WP(C)/39253/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/55972/2026	SHARATA KUMAR MALIK	ANSHUMAN DAS	/ /
	WP(C)/39254/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/56155/2026	NANDITA SINGH	KUNAL KUMAR SWAIN	/ /
	WP(C)/39255/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/56228/2026	SOUBHAGYA KUMURA	PRAMOD KISHOR CHAND	/ /
	WP(C)/39256/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/55916/2026	RAMANANDA MISHRA	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/39257/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/55658/2026	DUSMANT SAHOO	ADYASIDHI MISHRA	/ /
	WP(C)/39258/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/55919/2026	CHHABINDRA MUDULI	RAJ KISHORE SWAIN	/ /
	WP(C)/39259/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/56522/2026	ABHIRAM GOCHHAYAT	GAJENDRANATH ROUT	/ /
	WP(C)/39260/2026	VS	VS	()
		ANITA NAYAK		//
242	D-WP(C)/56107/2026	KRUSHNA CHANDRA GOUDA	SUBHASREE MOHANTY	/ /
	WP(C)/39261/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/56097/2026	BIBEKANANDA BADAJENA	MADHAB LAL AGARWAL	/ /
	WP(C)/39262/2026	VS	VS	()
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
244	D-WP(C)/55716/2026	SABITA BAGARTTY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
	WP(C)/39263/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/56153/2026	JEHERU LAL DIP	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/39264/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/55882/2026	THE SUPERINTENDING ENGINEER,SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/39265/2026	VS	VS	()
		DASARATHI BISWAL		//
247	D-WP(C)/56414/2026	M/S.GAYATRI JUNIOR COLLEGE, GANJAM	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/39266/2026	VS	VS	()
		EMPLOYEES STATE INSURANCE CORPORATION(ESIC), BHUBANESWAR		//
248	D-WP(C)/43632/2026	NILASHA SARANGI	SOURAV DAS	/ /
	WP(C)/39267/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/56099/2026	PRABHAKAR PRADHAN	SUBHASREE MOHANTY	/ /
	WP(C)/39268/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/54381/2026	HIRANYA DAS	DURGESH NARAYAN RATH	/ /
	WP(C)/39269/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/55359/2026	SARADA BHUSAN RAY	SASWATI MOHAPATRA	/ /
	WP(C)/39270/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/53828/2026	SAMBIT KUMAR PARIDA	SUDHIR KUMAR MALLICK	/ /
	WP(C)/39271/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/56457/2026	RANJAN KUMAR TANTI@RANJAN KU. TANTY	SIDHARTHA DAS	/ /
	WP(C)/39272/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/55174/2026	MANJU SINGH	MANOJ OJHA	/ /
	WP(C)/39273/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/55226/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /
	WP(C)/39274/2026	VS	VS	()
		RURAL DEVELOPMENT		//
256	D-WP(C)/55409/2026	RANJIT KUMAR PATTANIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/39275/2026	VS	VS	()
		COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA		//
257	D-WP(C)/56213/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH,A.S.C	/ /
	WP(C)/39276/2026	VS	VS	()
		KARUNAKAR MAHARANA		//
258	D-WP(C)/55662/2026	SUBRAT KUMAR SUPKAR	NABIN KUMAR SATPATHY	/ /
	WP(C)/39277/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/56171/2026	RAMAKANTA MAHAL	SOUBHAGYALAXMI PATTNAIK	/ /
	WP(C)/39278/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/56031/2026	SABITA BISWAL	SOURAV DAS	/ /
	WP(C)/39279/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/55663/2026	LAXMI MOHARANA	SADASIVA PATRA (1)	/ /

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	WP(C)/39280/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/55175/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/39281/2026	VS	VS	()
		THE CHIEF CONSTRUCTION ENGINEER, WESTERN N.H. CIRCLE, SAMBALPUR		//
263	D-WP(C)/55883/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/39282/2026	VS	VS	()
		RABINARAYAN NAYAK		//
264	D-WP(C)/55516/2026	REKHASHREE PRADHAN	BISWAJIT MOHAPATRA	/ /
	WP(C)/39283/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/55884/2026	PURNIMA PRIYADARSINI	SASWATI MOHAPATRA	/ /
	WP(C)/39284/2026	VS	VS	()
		THE ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK		//
266	D-WP(C)/55225/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/39285/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/55164/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/39286/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/56022/2026	MAUSUMI PANDA	ATUL TRIPATHY	/ /
	WP(C)/39287/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/55619/2026	SUDAM NAIK	TUSAR KUMAR MISHRA	/ /
	WP(C)/39288/2026	VS	VS	()
		THE SUB COLLECTOR, BHAWANIPATNA, KALAHANDI		//
270	D-WP(C)/56210/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY,A.G.A	/ /
	WP(C)/39289/2026	VS	VS	()
		PRAVAKAR PRADHAN		//
271	D-WP(C)/55169/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /
	WP(C)/39290/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/56214/2026	THE SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY,A.G.A	/ /
	WP(C)/39291/2026	VS	VS	()

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		SARASWATI NAYAK		//
273	D-WP(C)/56729/2026	M/S SHIV PARAMOUNT ORGANICS AND FERTILIZERS PVT LTD	SIDHANT DWIBEDI	/ /
	WP(C)/39292/2026	VS	VS	()
		ODISHA STATE MEDICAL CORPORATION LTD		//
274	D-WP(C)/56831/2026	ITISHREE DAS	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/39293/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/56569/2026	KAMALESH BISWAL	NIRMAL KISHORE RATH	/ /
	WP(C)/39294/2026	VS	VS	()
		LIZALIN MOHANTY		//
276	D-WP(C)/47120/2026	NIMAI CHARAN SAHU	NARESH CHANDRA JENA	/ /
	WP(C)/39295/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/56756/2026	RASHMI JAIN	PRAVA RANJAN MISHRA	/ /
	WP(C)/39296/2026	VS	VS	()
		THE DIRECTOR MINES AND GEOLOGY, BHUBANESWAR		//
278	D-WP(C)/56652/2026	SARATHI SATAPATHY	SAIBRATA RATH	/ /
	WP(C)/39297/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/56211/2026	HITESH AGRAWAL	SOUMYAKANTA MOHAPATRA	/ /
	WP(C)/39298/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/56215/2026	KALI CHARAN SAHU	SOUMYAKANTA MOHAPATRA	/ /
	WP(C)/39299/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/55182/2026	M/S. SURAMA REAL ESTATES AND DEVELOPERS PVT.LTD., BHUBANESWAR	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/39300/2026	VS	VS	()
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR		//
282	D-WP(C)/56818/2026	SIDHARTHA SANKAR PATTNAIK	JANMEJAYA KATIKIA	/ /
	WP(C)/39301/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/55224/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/39302/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/56647/2026	BABULAL BHAINSA	KUNAL KUMAR SWAIN	/ /
	WP(C)/39303/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/49928/2026	USHA-I BRICKS EARTH QUARRY, BALASORE	RAMA CHANDRA JENA	/ /
	WP(C)/39304/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/56458/2026	NIRANJAN NAYAK	KUNAL KUMAR SWAIN	/ /
	WP(C)/39305/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/56701/2026	M/S L. N. ICE MILL	SUKANTA KUMAR DALAI	/ /
	WP(C)/39306/2026	VS	VS	()
		AUTHORIZED OFFICER, INDIAN BANK,ZONAL OFFICE, CUTTACK		//
288	D-WP(C)/55964/2026	CHARULATA SAHOO	ANSHUMAN DAS	/ /
	WP(C)/39307/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/56140/2026	JAGAMOHAN PATRA	SUBASH CHANDRA SAHOO	/ /
	WP(C)/39308/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/56120/2026	PRASNJIT MISHRA@PRASNAJIT MISHRA	BHAGABAN MOHANTY	/ /
	WP(C)/39309/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/56156/2026	BANSIDHAR BISWAL	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/39310/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/56698/2026	MANAGING COMMITTEE OF CHINTAMANI HIGH SCHOOL, BALASORE	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/39311/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/56641/2026	NARENDRA DASH	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/39312/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/55890/2026	PARBATI SOREN	PRASANTA VARMA	/ /
	WP(C)/39313/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/56707/2026	DIHUDHIPUR GRAMA PANCHAYAT	SUKANTA KUMAR DALAI	/ /

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	WP(C)/39314/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/56638/2026	SANJAY KARNA	KUNAL KUMAR SWAIN	/ /
	WP(C)/39315/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/56158/2026	GADADHAR DAS	SHASHI BHUSAN JENA	/ /
	WP(C)/39316/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/56754/2026	DR.TRILOCHAN PRADHAN	PRANAB RANJAN CHHATOI	/ /
	WP(C)/39317/2026	VS	VS	()
		SARASWATI NAYAK		//
299	D-WP(C)/56098/2026	PRATIK PRAJAPATI	CHINMAYA MISHRA	/ /
	WP(C)/39318/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/55822/2026	MADHU AGARWAL	AMIT PRASAD BOSE	/ /
	WP(C)/39319/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/56123/2026	PRAKASH RANJAN PRATAP	BHAGABAN MOHANTY	/ /
	WP(C)/39320/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/56462/2026	TRILOCHAN MOHANTY	SAILABALA JENA	/ /
	WP(C)/39321/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/56209/2026	PAWAN KUMAR AGRAWAL	SOUMYAKANTA MOHAPATRA	/ /
	WP(C)/39322/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/56702/2026	NIRANJAN KADAM	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/39323/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/56683/2026	ASHOK KUMAR BEHERA	SAROJA KANTA SAMAL	/ /
	WP(C)/39324/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/56461/2026	SATYANANDA CHAND	KUNAL KUMAR SWAIN	/ /
	WP(C)/39325/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-ABLAPL/35933/2026	ARJUN MAHARANA @ BADA @ ARJUN MOHARANA	JYOTIRMAYA SAHOO	BARGARH /225 /2020
	ABLAPL/13537/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-ABLAPL/35384/2026	RAJ PAREKH	LOKESH GOURAV MOHARANA	/ /0
	ABLAPL/13538/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-ABLAPL/35621/2026	NRUSINGHA SABAR@ NARASINGHA SABAR	ANKANN PANDA	KESINGA /351 /2026
	ABLAPL/13539/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-ABLAPL/35746/2026	BIRANCHI KUMBHAR	PRIYA RANJAN SINGH	MOTANGA /435 /2026
	ABLAPL/13540/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-ABLAPL/35543/2026	MILU PRADHAN	SANGRAM KESHARI ROUT	BOUDH /472 /2026
	ABLAPL/13541/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-ABLAPL/35434/2026	DURYADHAN SAHOO	DEEPAK KU SAHOO	KENDRAPARA /140 /2015
	ABLAPL/13542/2026	VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		GR/0001015/2015
313	D-ABLAPL/35587/2026	NARAYAN MOHANTY @ NARAN	RAJENDRA NARAYAN ROUT	KUMBHARAPARA /481 /2026
	ABLAPL/13543/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-ABLAPL/36018/2026	KHILESH KUMURA	UMA SHANKAR PATEL	BHASMA /435 /2026
	ABLAPL/13544/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-ABLAPL/34268/2026	SUNIL KUMAR MISHRA	ARIJEET MISHRA	BHANJANAGAR /106 /2013
	ABLAPL/13545/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/35629/2026	JYOTI PRAKASH DAS	ARYA DASH	RAJGANGPUR /639 /2026
	ABLAPL/13546/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/35159/2026	DAMBARU @DAMURU BAGH	RAKESH KUMAR DAS	MACHHKUND /64 /2020
	ABLAPL/13547/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000039/2020

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318	D-ABLAPL/35845/2026	DEBENDRA BARAL	BIJAYA KUMAR BEHERA 1	RAGHUNATHPUR /223 /2026
	ABLAPL/13548/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/35766/2026	URMILA NAYAK	SATYABRATA DASH	BHARATPUR PS /374 /2026
	ABLAPL/13549/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/35661/2026	YASH SHRIVASTAV	AVIRAM PATRA	BHARATPUR PS /1005 /2026
	ABLAPL/13550/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/34946/2026	PRAKASH MALLICK	DEEPAK KU SAHOO	DERABIS /236 /2026
	ABLAPL/13551/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/35534/2026	SANJIT KUMAR ROUT	SUSIL KUMAR PATTNAIK	LAHUNIPADA /272 /2026
	ABLAPL/13552/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/35831/2026	RAJENDRA BHOI	SATYA NARAYAN MISHRA 4	BODEN /297 /2026
	ABLAPL/13553/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/36034/2026	RANJIT PRADHAN	MAHES DAS	G.UDAYAGIRI /231 /2025
	ABLAPL/13554/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/35520/2026	AMITOSH SWAIN @ AMIT SWAIN	GOURAV MOHANTY	ERASAMA /189 /2026
	ABLAPL/13555/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/35758/2026	MANOJ KUMAR SWAIN @ MANU SWAIN	GOPAL KRISHNA NAYAK	KOTINANDA /74 /2026
	ABLAPL/13556/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/35623/2026	MANAS RANJAN RATH	BHAWANI SANKAR PANIGRAHI	RAGHUNATHPALI /102 /2026
	ABLAPL/13557/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		ICC/0000004/2026
328	D-ABLAPL/34821/2026	MANAS RANJAN JENA @ MANAS JENA	ARIJEET MISHRA	TOMKA /25 /2013
	ABLAPL/13558/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/35388/2026	BHABIR ROUT@LIPU	PRAKASH CHANDRA DASH	MAHANGA /461 /2026

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	ABLAPL/13559/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/35866/2026 ABLAPL/13560/2026	ASHOK SAHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /238 /2026 () //
331	D-ABLAPL/36017/2026 ABLAPL/13561/2026	BABULI @ SRIPUNJAYA @ SIPUNJAYA ROUT VS STATE OF ODISHA	PITAMBAR JENA VS	NARASINGHPUR /100 /2017 () //
332	D-ABLAPL/35846/2026 ABLAPL/13562/2026	DEBENDRA BARAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	RAGHUNATHPUR /224 /2026 () //
333	D-ABLAPL/35753/2026 ABLAPL/13563/2026	BIDUSMITA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 A.D.J.,BHANJANAGAR(Ganjam) 2(A)CC/0000025/2026
334	D-ABLAPL/33876/2026 ABLAPL/13564/2026	PRASHANT KUMAR JENA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	/ /0 () //
335	D-ABLAPL/36066/2026 ABLAPL/13565/2026	RAJKISHOR BEHERA @ RAJKISHORE BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /416 /2026 () //
336	D-ABLAPL/35512/2026 ABLAPL/13566/2026	BINOD BHUTIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KANIHA /331 /2025 () //
337	D-ABLAPL/36006/2026 ABLAPL/13567/2026	GOBINDA SUNA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAWAPARA /280 /2026 () //
338	D-ABLAPL/35964/2026 ABLAPL/13568/2026	SAKITA KUMAR @ HARPAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //
339	D-ABLAPL/36008/2026 ABLAPL/13569/2026	PRADIP NANDI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /410 /2026 () //
340	D-ABLAPL/36009/2026 ABLAPL/13570/2026	BANGURU @ SRIKANTA BEHERA VS	KHUSBU PANIGRAHI VS	RUPSA /166 /2026 ()

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		STATE OF ODISHA		//
341	D-ABLAPL/35340/2026	SHAIK FARHAN	RASMI RANJAN NAYAK	BALICHANDRAPUR /384 /2026
	ABLAPL/13571/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/35218/2026	NARAYAN NAYAK	DEEPAK KU SAHOO	PATKURA /289 /2026
	ABLAPL/13572/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/35780/2026	SOUBHAGYA KUMAR BARAL @ BALIA BARAL	RAJAT KUMAR PANDA	DHAULI PS /304 /2026
	ABLAPL/13573/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/35980/2026	MAHADEB @ MAHADEV DAS	ACHYUTANANDA PATTANAIK	CHANDRASEKHARPUR /740 /2026
	ABLAPL/13574/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/35259/2026	SAUBHAGYA PRASAD NAYAK @ SAUBHAGYA NAYAK	SATYABRATA DASH	TIRTOL /474 /2026
	ABLAPL/13575/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/35748/2026	SK SAJAN	SATYABRATA DASH	JALESWAR /108 /2026
	ABLAPL/13576/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/34731/2026	PABITRA MOHAN SAHOO	AMIT KUMAR NATH	HINDOL /325 /2026
	ABLAPL/13577/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/36012/2026	PRASANTA KUMAR DAS	SWARAJ PATEL	SUNDARGARH SADAR /464 /2025
	ABLAPL/13578/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/36073/2026	GANGA PALAKA	SOUBHAGYA KUMAR DASH	/ /
	ABLAPL/13579/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		2(A)CC/0000665/2026
350	D-ABLAPL/34869/2026	LAXMAN NAIK	ANKANN PANDA	BIJEPUR /32 /2026
	ABLAPL/13580/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/36054/2026	RAJKISHOR SWAIN @ LIPU	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /341 /2024
	ABLAPL/13581/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/36096/2026	KANTI PATRA @ MOHAPATRO	BYOMAKESH TRIPATHY	BHARATPUR PS /697 /2026
	ABLAPL/13582/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/36102/2026	RAMA MAJHI	SOURAV DAS	MUDANPUR RAMPUR /83 /2024
	ABLAPL/13583/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/36098/2026	PADMA DALEI	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13584/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/36075/2026	SANATAN PATRA	SOUBHAGYA KUMAR DASH	GHASIPURA /20 /2017
	ABLAPL/13585/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(
		STATE OF ODISHA		GR/0000059/2017
356	D-ABLAPL/35877/2026	DHOBA BHUYAN	SRINIBAS KHANDAI	MAHILA (BERHAMPUR) /147 /2026
	ABLAPL/13586/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/36056/2026	BHIMASEN PRADHAN	ASHOK KUMAR PRADHAN	JAGANNATHA PRASAD /446 /2026
	ABLAPL/13587/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/36100/2026	NARAYAN NAYAK	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13588/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/36113/2026	MITHUN KUMAR SAHOO	DEBASIS SAHOO	ANANDAPUR /132 /2026
	ABLAPL/13589/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/36180/2026	CHANDRA KANTA PATRA	SAKTI PRASAD DAS	BALIPATNA /544 /2026
	ABLAPL/13590/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/36142/2026	BRAJA RANA @ BARUNA RANA	BIKASH KARNA	GHANTAPADA /140 /2026
	ABLAPL/13591/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/35735/2026	ANANTA @RAJESH PATIKAR	PUJARANI MUDULI	BHATILI /87 /2026
	ABLAPL/13592/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/35406/2026	BIBHUTI BHUSAN PRADHAN	PRASANTA KUMAR JENA	ANGUL SADAR PS /811 /2026

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	ABLAPL/13593/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/36171/2026	BHAGIRATHI BISOI	AMULYA RATNA PANDA	BADABAZAR /697 /2026
	ABLAPL/13594/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/35912/2026	SUMIT SAHOO	AMLAN SHAKTI PAUL	CHANDAPUR /143 /2026
	ABLAPL/13595/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000332/2026
366	D-ABLAPL/36044/2026	ATASI MOHANTY	PRASANTA KUMAR NANDA	BADAGODA P.S. /261 /2026
	ABLAPL/13596/2026	VS	VS	()
		STATE OF ODISHA		//